

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-07-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	BA (Ex) in POCSO Splurge 727/19	The State of Maharashtra - Worli Police Station Vs Rajesh Ashok Jadhav	Say	
02	POCSO MA 687/20	Sunil Waghmare V/S V.B.Ngr	Say	
03	Cr.BA 1591/20	Vinayak Eknath Zhalte and Others - Applicants. Vs State - R.A.K.Marg Police Station - Respondent	Order	
4	ABA 2245/19	Rushabhkumar Mukeshbhai Patwa And 2 Others Vs State Tardeo Police Station	order	
5	ABA 2271/19	Yusuf Ansari and Othrs Vs Dongri Police Station	order	
6	BA 857/20 in RA 294/20	Imran Anwar Ahmad Siddiqui Vs The State- Bandra Police Station	Say	
